

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

(ORDER BY THE GOVERNOR)

NOTIFICATION

Dated Shillong, the 25<sup>th</sup> May, 2015.

No.LJ(A) 9/77/Pt/153 On the recommendation of the Meghalaya Public Service Commission vide letter No.MPSC DP-1/2015-2016/7 dt..29.04.2015 the promotion of the following officers of Law Department in the scale of pay as indicated against their names and made under regulation 4(d) Meghalaya Legal Service Rules, 1985 as notified vide this Department's Notification No.LJ(A) 9/79/Pt/150 dt. 19.2.2015 are hereby regularized.

1. Shri A.K.Sangma and Smti E.M.Donn Additional Legal Remembrancer, Draftsman and Joint Secretaries to the Govt.of Meghalaya, Law Deptt. in the scale of pay of ₹ 28,700-860-35580-1050-43980 P.M.plus other allowances as admissible under the rules.
2. Smti L.L.Shangpliang and Smti M.M.Sangma Joint Legal Remembrancer & Deputy Secretaries to the Govt.of Meghalaya in the scale of pay of ₹ 26,700-800-33100-1000-42100 P.M plus other allowances admissible under the rules.
3. Shri Debu Lyngdoh and Smti Sanme K.Sangma Deputy Legal Remembrancer and Under Secretaries to the Govt.of Meghalaya Law Deptt. in the scale of pay of ₹ 23,300-700-27500-830-32480-970-39270 P.M. plus other allowances as admissible under the rules.

( L.M. Sangma ),

Secretary to the Govt.of Meghalaya,  
Law Department.

Dated Shillong, the 25<sup>th</sup> May, 2015.

Memo.No.LJ(A) 9/77/Pt/153-A,  
Copy forwarded to:-

1. The Accountant General (A&E), Meghalaya, Shillong with spare copy for necessary action.
2. Personnel & A.R.(A) Department.
3. The Secretary, Meghalaya Public Service Commission for information.
4. The Advocate General, High Court of Meghalaya Shillong.
5. The Registrar General High Court of Meghalaya Shillong.
6. The Secretary, Meghalaya State Law Commission, Shillong.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The Senior Government Advocate, Shillong.
9. The District & Sessions Judge, Shillong.
- 10 The Chief Judicial Magistrate, Shillong.
11. General Administration (B) Department.
12. Secretariat Administration Departments, Accounts/Establishment/Nazarat.
13. The Treasury Officer, North & South Treasury, Shillong.
14. Shri A.K.Sangma Additional Legal Remembrancer, Draftsman and Joint Secretary to the Govt.of Meghalaya Law Department.
15. Smti E.M.Donn Additional Legal Remembrancer, Draftsman and Joint Secretary to the Govt.of Meghalaya Law Department.
16. Smti L.L. Shangpliang, Joint Legal Remembrancer & Deputy Secy. Law Deptt.
17. Smti M.M. Sangma, Joint Legal Remembrancer & Deputy Secy. Law Deptt
18. Shri Debu Lyngdoh Deputy Legal Remembrancer and Under Secretary to the Govt of Meghalaya Law Department.
- 19 Smti Sanme K.Sangma Deputy Legal Remembrancer and Under Secretary to the Govt.of Meghalaya Law Department.
- 20 Personal file of the Officer concerned/Guard file.
21. Law (B) Department.
22. D.E.O Law Department.

By order etc.,

Secretary to the Govt.of Meghalaya,  
Law Department.